GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- 10 TO BE ANSWERED ON- 04/12/2023

ADIVASI MAHILA SASHAKTIKARAN YOJANA OF UTTAR PRADESH

10. SHRI SANGAM LAL GUPTA: SHRI P.P. CHAUDHARY: SHRI PRATAP CHANDRA SARANGI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of beneficiaries of the Adivasi Mahila Sashaktikaran Yojana (AMSY) from the State of Uttar Pradesh, Rajasthan and Odisha;
- (b) whether any particular criteria has been prescribed by the Government for carrying out the selection of tribal women under the said scheme and if so, the details thereof; and
- (c) the steps taken by the Government to create awareness about the said scheme among areas that have large populations of tribal women, especially in the States of Uttar Pradesh, Rajasthan and Odisha?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT RENUKA SINGH SARUTA)

- (a): The details of beneficiaries of Adivasi Mahila Sashaktikaran Yojana (AMSY) from the State of Uttar Pradesh, Rajasthan and Odisha are as under:
- (i) Uttar Pradesh NSTFDC has not received any proposal under Adivasi Mahila Sashaktikaran Yojana (AMSY) for the state of Uttar Pradesh. However, 4 women beneficiaries have been assisted under others schemes during the last three years including current year upto 28.11.2023.
- (ii) Rajasthan NSTFDC has not received any proposal under Adivasi Mahila Sashaktikaran Yojana (AMSY) for the state of Rajasthan. However, 2149 women beneficiaries have been assisted under others schemes during the last three years including current year upto 28.11.2023.
- (iii) Odisha In the State, the Corporation assisted 250 women beneficiaries under Adivasi Mahila Sashaktikaran Yojana (AMSY) during the year 2020-21. Further,

58,501 women beneficiaries have been assisted under others schemes during the last three years including current year upto 28.11.2023.

(b): The following are the eligibility criteria for availing financial assistance from NSTFDC including tribal women:

- All applicant(s)/ member(s) should belong to the Scheduled Tribes Community.
- Annual family income of the applicant(s) should not exceed ₹3.00 lakh p.a. both for rural and urban areas.
- **(c):** From time to time, NSTFDC in collaboration with the implementing agencies conduct awareness camps for disseminating information about its schemes. Further, the Corporation also participate in the events/ programmes of other organisations/ departments.
